

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 22**  
**(IB)-1367(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Petitioner

Vs.

C & C Construction Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 01.10.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the applicant:-

Mr. Anand Chibber, Sr. Adv. with Mr. Pulkit Deora, Mr. Shikhar Sarin, Advs. for RP

**ORDER**

**CA-2011(PB)/2019**

Notice of the application to the non applicant-Dakshin Haryana Bijli Vitran Nigam for 17.10.2019.

Process dasti.

List for further consideration on 17.10.2019.


**CA-2012(PB)/2019**

Notice of the application to the non applicant-respondents for 17.10.2019.

Process dasti.

List for further consideration on 17.10.2019.

  
**(M.M.KUMAR)**  
**PRESIDENT**

  
**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**